

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2023, 2:30 P.M.

CP (IB)/12/9/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	Sugana Ram Jat Proprietor of M/s Kamakhya Infra Power(OC)-Vs- M/s Shyama Power India Ltd. (CD)
Under Section	9 of IBC, 2016

For Petitioner (s) : Mr. Prateek Kedavat, Adv.

For Respondent (s) : Mr. Nishant Rai Surana

ORDER

Ld. Counsel Mr. Prateek Kedavat appearing for applicant and Mr. Nishant Rai Surana appearing for respondent/ Corporate Debtor are present. Reply is filed by Corporate Debtor both in physical form and soft copy form. List this matter for final hearing before the regular Bench on **09.10.2023**.

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**

**NATIONAL COMPANY LAW TRIBUNAL
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ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 02:30 P.M.

Caveat/1/GB/2023

In CP /10/9/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	M/s Shyama Power India Ltd. (Caveator) In (Sugana Ram Jat Proprietor of M/s Kamakhya Infra Power (OC)-Vs- M/s Shyama Power India Ltd. (CD)
Under Section	<u>U/R 25 of NCLT Rules, 2016</u>

For Petitioner (s) : Mr. K.Harshavardhan, Adv.
Mr. Nishant Rai Surana

For Respondent (s) : Mr. Prateek Kedavat, Adv.

ORDER

Ld. Counsel Mr. K. Harshavardhan appearing for applicant and Mr. Prateek Kedavat appearing for respondent/ Corporate Debtor are present. Reply is filed by Corporate Debtor both in physical form and soft copy form.

List this matter for final hearing before the regular Bench on **09.10.2023**.

Sd/-

Shri K.K.Singh
Member (Technical)

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H.V. Subba Rao
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